

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

(2)

Regn. No. O.A. 552 of 1994  
M.A. 750 of 1994

New Delhi this the 24th day of March, 1994

Shri Gulzar Ahmed  
R/o C-61, Janak Puri,  
New Delhi.

... Applicant

By Advocate Shri B.S. Maine

Versus

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway,  
Moradabad.

... Respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Shri Maine states that this application be dismissed as withdrawn. Accordingly, it is dismissed.

*BN*  
(B.N. DHOUDIYAL)  
MEMBER (A)

*SKD*  
(S.K. DHAON)  
VICE CHAIRMAN

RKS